NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on Tuesday, 6th May 2025 in C.R. No. 54 at 4.45 p.m.:

The **Division Bench** comprising of the **Hon'ble Shri Justice G.S. Kulkarni and Hon'ble Shri Justice Jitendra S. Jain** will take up the following matters:

Appellate Side:

1. RPW(ST)/6376/2025 and Interim Applications therein with

RPI(ST)/1719/2025 and Interim Applications therein

2. RPW/24/2025

with

RPW/25/2025

with

RPW/26/2025

Dated this 5th day of May 2025

By Order,

Sd/-(Anil H. Laddhad) Prothonotary & Sr. Master, **High Court, O.S. Bombay.**

Sd/-(H. M. Bhosale) Registrar (Judl-I), **High Court, A.S., Bombay.**